GOVERNMENT OF INDIA AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) LOK SABHA

UNSTARRED QUESTION NO:1870 ANSWERED ON:31.07.2015 Yoga and Naturopathy Physicians Dhurve Smt. Jyoti

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the details of number of yoga and naturopathy physicians in the country, State/UT-wise;
- (b) whether the Government has issued/ proposes to issue guidelines for registration of yoga and naturopathy physicians in the country and to regulate this system by enacting a comprehensive legislation in this regard; and
- (c) if so, the details thereof along with the action taken/proposed to be taken by the Government in this regard to expedite the process of registration and standardization of yoga and naturopathy education in the country?

Answer

- (a): A list of Yoga & Naturopathy practioners is at Annexure-I.
- (b) & (c): At present, there is no Central legislation for regulation of education and practice in Yoga and Naturopathy systems. However, this Ministry had asked State Governments in 2006 to enact comprehensive legislation for the regulation of Naturopathy covering registration of practioners, medical education, etc. Further, it was recommended that in the meantime a system be set up for the registration of practitioners and the accreditation of institutes on the basis of guidelines formulated and issued by the Government of India. Some States have taken action to implement the guidelines as per details at Annexure-II.

Further, the Government has undertaken discussion with the stakeholders on feasibility of regulation of Yoga and Naturopathy education and practice for maintaining quality and uniform educational standards and preventing the growth of fraudulent and fake institutions. Comments/ views of the various stakeholders including State/ UT Governments, Principals of BNYS degree colleges/ degree colleges (Yoga) and Vice Chancellors of Medical universities in all states/ UTs were invited for formulating appropriate regulatory authority at the Central level. Based on the comments received, the Government of India is evaluating various options for co-ordination of matters relating to promotion, development, standardization and accreditation of yoga, as well as, naturopathy practices, training and therapies. Separately, a Task Force has been constituted by the Ministry to deliberate and make recommendations on various important issues concerning the Ministry of AYUSH, including the preferred option for promotion, development and regulation of yoga & naturopathy for education and practice.